

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6092  
ANSWERED ON:05.05.2000  
MOTOR CLAIMS ON NET SALVAGE BASIS  
RAMESH CHAND TOMAR

**Will the Minister of FINANCE be pleased to state:**

- (a) whether subsidiary companies of General Insurance Corporation of India (GIC) are settling motor claims on net on salvage basis;
- (b) if so, the details and numbers of claims settled and the total amount paid during 1998-99 and 1999-2000, company-wise;
- (c) whether complaints of corruption by officials and surveyors in collusion with the buyers of salvage have been received by the Insurance Companies; and
- (d) if so, the details thereof and the corrective measures taken/proposed to be taken to curb the corrupt practices in the settlement of motor claims?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL):

- (a) to (d) The requisite information is being collected and will be laid on the Table of the House.